

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).7384/2024

PRATIBHA JHA

APPELLANT(S)

VERSUS

ASHOK JHA

RESPONDENT(S)

IA No. 93814/2024 - APPLICATION FOR PERMISSION
IA No. 246300/2023 - APPLICATION FOR TAGGING/DETAGGING
IA No. 225089/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 259641/2023 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 180981/2025 - EARLY HEARING APPLICATION
IA No. 221184/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 229505/2023 - EXEMPTION FROM FILING O.T.
IA No. 187927/2024 - EXEMPTION FROM FILING O.T.
IA No. 48196/2024 - EXEMPTION FROM FILING O.T.
IA No. 221185/2023 - EXEMPTION FROM FILING O.T.
IA No. 221187/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 187926/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 221186/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 48195/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 236271/2023 - SEEKING LEAVE TO FILE WRITTEN ARGUMENTS

Date : 15-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Appellant-in-person (through V.C.)

For Respondent(s) :

Mr. Rahul Kaushik, Sr. Adv.
Mr. Ashish Pandey, Adv.
Mr. Shubham Saxena, Adv.
Ms. Mili Tomar, Adv.
Mr. Anmol Goyal, Adv.
Mr. Vishwa Pal Singh, AOR

Upon hearing the appellant-in-person, the Court made the following
O R D E R

1. Ms. Pratibha Jha, appellant in person, who is appearing through video conferencing mode, submits that she has approached Mr. Neeraj Kumar Jain, a practicing Advocate of this Court, and who is likely to represent her in the matter; as such, she prays for an adjournment.

2. List on 12.02.2026.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)